

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

I.A. No, 11 of 2021

IN

Company Appeal (AT) (Ins.) No. 599 of 2020

In the matter of:

Ketan Anant Raj & Anr.

....Appellants

Vs.

**Dhanshyam Kantilal Patel
Liquidator of Krishnai Hospital
Pvt. Ltd. & Ors.**

....Respondents

Present

For Appellants: Mr. Mohit D Ram, Advocate.

For Respondents: Ms. Geeta Lundwani, Amey Hadwale & Mr. Dhanshyam Patel (Liquidator), For R-1.

Mr. Sunil Joshi (RNS Bank) & Ms. Madhavi Nalluria, for R-2.

Ms. Vidhi Sharda, Advocate.

ORDER
(Virtual Mode)

15.03.2021: At the request of Learned Counsel for the Appellant the matter is adjourned.

List this matter on **19th March, 2021** at **2.00 P.M.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)